

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BLUPLAST INDUSTRIES LIMITED Date of Commencement of Liquidation: 10-08-2018; List of Stakeholders as on Date: 10-08-2018; Name of IP: Mr. Vishal Pawankumar Bidawatjika; Process Number: 1; Last 5 digit of registration number: 10267

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	1636814						NA
2	Liquidation costs incurred till date	0	11663827						NA
3	Secured financial creditors	3	802372843	3	802372843				<a href="#">Annexure 3</a>
4	Unsecured financial creditors	9	49601125	0	0				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	58	6215473	58	4866248				<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	0	0	0	0				<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	1	39308156	1	39308156				<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	32	26904974	32	25533664				<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								<a href="#">Annexure 9</a>
Total		103	937703212	94	872080911	0	0	0	